

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -3797
ANSWERED ON - 05/04/2023

BENEFICIARIES FINANCED BY NSFDC

3797. SMT. SHANTA CHHETRI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) details of beneficiaries financed by National Scheduled Castes Finance and Development Corporation (NSFDC);
- (b) funds allotted for the same; and
- (c) implementation of the scheme in each of the States with special mention to West Bengal?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) & (b) Yes Madam/Sir, National Scheduled Castes Finance and Development Corporation (NSFDC) provided loan to Scheduled Castes persons having annual family income upto Rs.3.00 lakh under its credit based schemes for various economic activities under Agriculture and Allied, Small Industries and Services including Transport sector. Further, NSFDC also provides loan for pursuing higher education and vocational education and training. NSFDC has disbursed Rs.7,339.84 crore for 14.85 lakh beneficiaries (credit based Schemes) as on 28.02.2023, belonging to Scheduled Caste since inception *i.e.* February, 1989.

(c) National Scheduled Castes Finance and Development Corporation (NSFDC) has been implementing Credit Based Schemes through its State Channelizing Agencies (SCAs)/Channelizing Agencies (CAs) at concessional interest rates for Scheduled Caste target group having Annual Family Income up to Rs.3 lakh in all the States/UTs of India (PAN India) including **West Bengal** and Rs.516.44 Crore has been disbursed to 3,83,179 beneficiaries as on 28.02.2023, in the State of West Bengal.
